

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/124/2017
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R Padmanabhan	Pcs In Petition	13/12/17
2.	B. Sarath babu Advocate	Representing Counsel For ROC Chennai	B. Sarath

ORDER

Counsels representing both the parties are present. Counsel for respondent/ROC prayed time to file the report. Time is enlarged at request. Put up on 20.12.2017.

Sd-
S Vijayaraghavan
Member (Technical)

Sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc